

RESUME OF WORK DONE BY LOK SABHA

(ELEVENTH LOK SABHA—THIRD SESSION)

20th November to 20th December, 1996



LOK SABHA SECRETARIAT
NEW DELHI

February, 1997/Magha, 1918 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Eleventh Lok Sabha during the Third Session i.e. from 20th November to 20th December, 1996.

NEW DELHI;
February, 1997

Magha. 1918 (Saka)

S. GOPALAN,
Secretary-General.

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1. DURATION OF SESSION

Date of Commencement	@20 November, 1996
Date of Adjournment <i>sine die</i>	*20 December, 1996
Date of Prorogation	24.12.1996
Total Number of days of Session	31 days
Number of actual sittings	22 days
Number of Hours of sittings	124 hours 30 minutes

@The first sitting commenced with the playing of National Anthem.

*The last sitting ended with the playing of National Song.

2. ADJOURNMENT MOTION (Brought Before the House)

Subject	Name of Member	Date on which brought before the House	Time taken H. M.	Remarks
Alleged unconstitutional action of the Governor of U.P. and continuation of President's Rule in that State; political and constitutional stalemate in U.P.; and failure of the Government to formulate guidelines for the conduct of Governors in regard to formation of Governments in the states.	Shri Atal Bihari Vajpayee Dr. Murl Manohar Joshi Shri Jaswant Singh Shri Pramod Mahejan Shri S. Bangarappa Shri Ram Naik	27.11.1996 Wednesday	0 46	After hearing members of various parties and groups, the Speaker withheld his consent to the motion.

3. BILLS

(I) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of Amend-ments tabled	No. of Amend-ments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H	M		
1.	The Constitution (Eighty-first Amendment) Bill, 1996 (Earlier Insertion of new articles 330A and 332A)	12.9.96	—	21.11.96 (Motion for extension of time for presentation of the Report of the Joint Committee)	0	01	—	A motion for extension of the time for presentation of the Report of the Joint Committee upto the 9th December, 1996, adopted.
2.	The Delhi Development (Amendment) Bill, 1996	21.11.96	—	(Presentation of the Report of the Joint Committee)	0	01	—	Report of the Joint Committee presented. Passed
				5.12.96	4	36	3	—
				9.12.96				
				10.12.96 (Consideration and passing)				

1	2	3	4	5	6	7	8	9
3.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1986	12.7.96 (Earlier Session)	—	22.11.96 (Motion for extension of time for presentation of the Report of the Select Committee)	0 01	—	—	A motion for extension of the time for presentation of the Report of the Select Committee upto the last week of the Budget Session, 1987, adopted.
4.	The Maulana Azad National Urdu University Bill, 1986, as passed by Rajya Sabha	—	28.11.96	10.12.96 11.12.96 12.12.96 16.12.96 17.12.96 (Consideration and passing)	5 20	28	—	Passed.
5.	The Income-tax (Amendment) Bill, 1986	29.11.96	—	3.12.96 (Consideration and passing)	0 20	—	—	Passed.

6. The Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Bill, 1996, as passed by Rajya Sabha	—	4.12.96	19.12.96 (Consideration and passing)	4	28	1	—	Passed.
7. The Indian Contract (Amendment) Bill, 1996, as passed by Rajya Sabha	—	4.12.96	20.12.96 (Consideration and passing)	0	13	—	—	Passed.
8. The Seamen's Provident Fund (Amendment) Bill, 1996, as passed by Rajya Sabha	—	4.12.96	—	H	M	—	—	Pending.
9. The Apprentices (Amendment) Bill, 1996 as passed by Rajya Sabha	—	5.12.96	20.12.96 (Consideration and passing)	0	20	—	—	Passed.
10. The Provisions of the Pan-chayatats (Extension to the Scheduled Areas) Bill, 1996, as passed by Rajya Sabha	—	13.12.96	19.12.96 (Consideration and passing)	0	05	5	—	Passed.
11. The Rice—Milling Industry (Regulation) Repeal Bill, 1996.	16.12.96	—	—	—	—	—	—	Pending.
12. The Sugar Export Promotion (Repeal) Bill, 1996	16.12.96	—	19.12.96 (Consideration and passing)	0	14	—	—	Passed.

1	2	3	4	5	6	7	8	9
13.	The Companies (Amendment) Bill, 1996, as passed by Rajya Sabha	—	17.12.96	19.12.96 (Consideration and passing)	0 30	—	—	Passed.
14.	The Appropriation (No.4) Bill, 1996	17.12.96	—	17.12.96 (Consideration and passing)	0 02	—	—	Passed.
15.	The Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1996	18.12.96	—	19.12.96 (Consideration)	0 14	—	—	Motion for consideration of the Bill moved on 19 December, 1996 and discussion thereon was deferred to 20 December, 1996. On 20 December, 1996, further discussion on motion for consideration of the Bill was stopped after taking sense of the House, Pending.

16.	The Uttar Pradesh Appropriation (No. 2) Bill, 1996	18.12.96	—	18.12.96 (Consideration and passing)	0 02	—	—	Passed.	✓
17.	The Appropriation (Railways) No. 4 Bill, 1996	19.12.96	—	19.12.96 (Consideration and passing)	0 02	—	—	Passed.	✓
18.	The Insurance Regulatory Authority Bill, 1996	20.12.96	—	—	—	—	—	Pending.	
19.	The Vice-President's Pension Bill, 1996	20.12.96	—	—	—	—	—	Pending.	

(II) Bills referred to the Standing Committees and Presentation/Laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of Reference -	Date of presentation/ laying of the Report	Remarks
1.	The Telecom Regulatory Authority of India Bill, 1996	23.7.96 (L.S.)	Speaker	Communications (25.8.96)	21.11.96	Pending in Lok Sabha.
2.	The Companies (Amendment) Bill, 1996	10.9.96 (R.S.)	Chairman	Home Affairs (12.9.1996)	26.11.96	Passed.
3.	The Coast Guard (Amendment) Bill, 1996	26.11.96 (R.S.)	Speaker	Defence (8.11.1996)	—	Pending with the Committee.
4.	The Insurance Regulatory Authority Bill, 1996	20.12.1996 (L.S.)	Speaker	Finance (20.12.1996)	—	Pending with the Committee

SUMMARY

1. Bills pending at the end of the last session	5
2. Bills introduced	10
3. Bills opposed at introduction stage	2
4. Bills passed by Rajya Sabha and laid on the Table	7
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	12
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills part-discussed	1
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	1
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committee by Chairman/ Speaker	2
18. Bills reported by Standing Committee	2
19. Bills pending at the end of the Third Session of Eleventh Lok Sabha <i>vide</i> para No. 836 of Lok Sabha Bulletin—Part II, dated 9.1.1997	10

(III) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The High Court of Gujarat (Establishment of Permanent Benches at Surat and Rajkot) Bill, 1996 by Shri Kashiram Rana, M.P.	22.11.1996	—	—	H M	—	—	Pending
2.	The Ban on Cow Slaughter Bill, 1996 by Shri Kashiram Rana, M.P.	22.11.1996	—	—	—	—	—	Pending
3.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1996 (Amendment of the Schedule) by Shri Basudeb Acharya, M.P.	22.11.1996	—	—	—	—	—	Pending

4.	The Government of Union Territory of Andaman and Nicobar Islands Bill, 1996 by Shri Basudeb Acharia, M.P.	22.11.1996	—	20.12.1996 (Consideration)	1—02	NIL	NIL	Discussion on the motion for consideration not concluded. Pending.
5.	The Acquired Immuno Deficiency Syndrome (Preventive Measures) Bill, 1996 by Shri Basudeb Acharia, M.P.	22.11.1996	—	—	—	—	—	Pending
6.	The Land Acquisition (Amendment) Bill, 1996 (Amendment of sections 11 and 23) by Shri Kashiram Rana, M.P.	22.11.1996	—	—	—	—	—	Pending
7.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1996 (Amendment of Section 2, etc.) by Dr. Laxminarayan Pandey, M.P.	22.11.1996	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
8.	The High Court of Madhya Pradesh (Establishment of a Permanent Bench at Bhopal) Bill, 1996 by Dr. Laxminarayan Pandey, M.P.	22.11.1996	—	—	—	—	—	Pending
9.	The Child Labour (Prohibition and Welfare) Bill, 1996 by Shri Ramashray Prasad Singh, M.P.	22.11.1996	—	—	—	—	—	Pending
10.	The High Court of Madhya Pradesh (Establishment of a Permanent Bench at Raipur) Bill, 1996 by Dr. Laxminarayan Pandey, M.P.	22.11.1996	—	—	—	—	—	Pending
11.	The High Court at Allahabad (Establishment of a Permanent Bench at Bareilly) Bill, 1996 by Shri Santosh Kumar Gangwar, M.P.	22.11.1996	—	—	0—19 Minutes taken on introduction of Bills at St. Nos. 1 to 11.	—	—	Pending

12.	The Compulsory Education Bill, 1996 by Dr. T. Subbarami Reddy, M.P. (Earlier Session)	19.7.1996	—	2-8-1996 6-9-1996 (Second Session) 3-02 (excluding 2 hrs and 05 minutes taken during 22-11-1996 Second (Further Session) consideration)	NIL	NIL	Withdrawn by leave of the House.
13.	The Constitution (Amendment) Bill, 1996 (Omission of article 370) by Shri Kashiram Rana, M.P.	20.12.1996	—	—	—	—	Pending
14.	The Representation of the People (Amendment) Bill, 1996 (Insertion of new section 63) by Shri Satya Pal Jain, M.P.	20.12.1996	—	—	—	—	Pending
15.	The Constitution (Amendment) Bill, 1996 (Amendment of article 16, etc.) by Shri P. Kodandaramaiah, M.P.	20.12.1996	—	—	—	—	Pending
16.	The Constitution (Amendment) Bill, 1996 (Insertion of new article 16A) by Shri Chitta Basu, M.P.	20.12.1996	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
17.	The Constitution (Amendment) Bill, 1996 (Substitution of new article for article 285) by Shri Chitta Basu, M.P.	20.12.1996	—	—	—	—	—	Pending
18.	The Education Bank of India Bill, 1996 by Shri Chitta Basu, M.P.	20.12.1996	—	—	—	—	—	Pending
19.	The Agricultural Workers Bill, 1996 by Shri Chitta Basu, M.P.	20.12.1996	—	—	—	—	—	Pending
20.	The Compulsory Voting Bill, 1996 by Dr. T. Subbarami Reddy, M.P.	20.12.1996	—	—	—	—	—	Pending
21.	The Abolition of Begging Bill, 1996 by Dr. T. Subbarami Reddy, M.P.	20.12.1996	—	—	—	—	—	Pending
22.	The National Child Welfare Board Bill, 1996 by Dr. T. Subbarami Reddy, M.P.	20.12.1996	—	—	—	—	—	Pending
23.	The Constitution (Amendment) Bill, 1996 (Insertion of new article 330A, etc.) by Shri P. Kodandaramaiah, M.P.	20.12.1996	—	—	—	—	—	Pending

24.	The Scheduled Castes and Scheduled Tribes (Reservation of Vacancies in Posts and Services) Bill, 1996 by Shri Ashok Kumar Parthian, M.P.	20.12.1996	—	—	—	—	—	Pending
25.	The Provision of employment Bill, 1996 by Dr. T. Subbarami Reddy, M.P.	20.12.1996	—	—	—	—	—	Pending
26.	The High Court at Allahabad (Establishment of a Permanent Bench at Meerut) Bill, 1996 by Shri Amar Pal Singh, M.P.	20.12.1996	—	—	—	—	—	Pending
27.	The State of Uttaranchal Bill, 1996 by Shri Manbendra Shah, M.P.	20.12.1996	—	—	—	—	—	Pending
28.	The Population Control Bill, 1996 by Shri Bachi Singh Rawat, M.P.	20.12.1996	—	—	—	—	—	Pending
29.	The Uniform Marriage and Divorce Bill, 1996 by Shri Bachi Singh Rawat, M.P.	20.12.1996	—	—	—	—	—	Pending
30.	The Hindu Marriage (Amendment) Bill, 1996 Amendment of Section 5, etc.) by Dr. M. Jagannath, M.P.	20.12.1996	—	—	—	—	—	Pending
31.	The Forest (Conservation) Amendment Bill, 1996 (Amendment of section 2, etc.) by Shri Bachi Singh Rawat, M.P.	20.12.1996	—	—	0-24 minutes taken on introduction of Bills at Sl. Nos. 13 to 31.	—	—	Pending

SUMMARY

1.	Bills pending at the end of the last session	47
2.	Bills introduced	30
3.	Bills withdrawn .	1
4.	Bills negatived	NIL
5.	Bills removed from the Register of Pending Bills . . .	NIL
6.	Bills part-discussed.	1
7.	Bills pending at the end of the session <i>vide</i> para No.	76 837
	of Bulletin-Part II, dated 9-1-1997	

4. CALLING ATTENTION

Subject	Name of Member who called Attention	Name of Minister		Time taken	
		Date when taken up		M.	M.
(1)	(2)	(3)	(4)		
1. Situation arising out of the mid-air collision between Saudi Arabian Airlines Boeing 747 and Kazakhstan Airlines IL-76 aircraft on 12 November, 1996 near Charkhi-Dedhi in Haryana resulting in death of 349 persons on board and the action taken by the Government in regard thereto.	Shri George Fernandes	Shri C.M. Ibrahim 27 November, 1996	1	40	
2. Situation arising out of widespread dengue fever in Delhi Haryana and other parts of the country during October-November, 1996 resulting in the death of many persons and steps taken by the Government in regard thereto.	Shri Jagdambai Prasad Yadav	Shri Saleem I. Shervani 28 November, 1996	1	16	
3. Situation arising out of fire and subsidence taking place very fast in and around the areas of Jharla, Raniganj and Asansol coalfields and the steps taken by the Government in regard thereto.	Shri Basudeb Acharia	Smt. Kanti Singh 13 December, 1996	0	23	
4. The situation arising out of reported stripping of a woman in village Murukanahalli of Mandya District, Karnataka in front of her husband leading to suicide by the woman and steps taken by the Government in regard thereto.	Shri Nitish Bhardwaj	Shri Indrajit Gupta 20 December, 1996	0	27	

5. COMMITTEES

(I) Financial Committees

Name of Committee	No. of sittings	Duration		Average Percentage of attendance by members	Study Tours/ Local Visits Undertaken	Report Presented		Action taken statement
		Hr.	Mts.			Original	Action taken	
Committee on Estimates	2	1	20	65%	—	—	2	—
Committee on Public Undertakings	2	1	30	48%	—	—	3	—
Committee on Public Accounts	5	9	00	44.5% (approx.)	—	3		—
	9	11	50	52.34%	—	3	5	—

(II) Standing Committees

Sl. No.	Name of Committee	No. of sittings	Duration		Average Study Tours/ Local Visits Undertaken	Reports Presented	Remarks
			H.	M.			
1.	2	3	4	5	6	7	8
1.	Committee on Agriculture	3	2	20	50%	2	—
2.	Committee on Communications	2	1	45	32.2%	—	—
3.	Committee on Defence—Sub-Committees of the Standing Committee on Defence	1	1	00	45%	1	—
		3	2	15	52.7%	—	—
4.	Committee on Energy— (i) Main Committee	1	0	30	36%	—	—
	(ii) Sub-Committee on Power	1	1	30	36%	—	—
	(iii) Sub-Committee on Coal	1	0	45	48%	—	—
5.	Committee on External Affairs	—	.	.	—	—	4* Action taken statements were laid on the Table

6	Committee on Finance	2 7 20	40.20%	—	—	—
7	Committee on Food, Civil Supplies and Public Distribution	1 2 00	45.2%	—	—	—
8	Committee on Labour and Welfare	1 1 30	48%	—	1	—
9	Committee on Petroleum & Chemicals	*13 13 45	54.75%	—	—	—*Sub-Committee of Standing Committee on Petroleum and Chemicals.
10	Committee on Railways	3 6 00	37.2%	**1	**1	**1**Local visit by study Group-II of Committee.
11	Committee on Urban and Rural Development					Committee-I, III & IV of the Committee

(iii) Committees Other than Financial and Standing Committees

Sl. No.	Name of Committee	No. of Sitings	Duration H.	M.	Average percentage of attendance by Members	Study Tours/ Local visits undertaken by Members	Report Presented		Remarks
							Original	Action taken	
1	2	3	4	5	6	7	8	9	10
1.	Business Advisory Committee	4	2	20	50%	—	4	—	—
2.	Committee of Privileges	—	—	—	—	—	—	—	—
3.	Committee on Absence of Members	1	0	30	40%	—	1	—	—
4.	Committee on Government Assurances	2	2	45	56.5%	—	1	—	—
5.	Committee on Papers Laid on the Table	—	—	—	—	—	1	—	—
6.	Committee on Petitions	1	1	05	56%	—	—	—	—
7.	Committee on Private Members' Bills and Resolutions	4	2	15	48.6%	—	4	—	—
8.	Joint Committee on Offices of Profit	1	2	30	60%	—	—	—	—
9.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	6	10	10	62.77%	1	3	2	—
10.	Rules Committee	1	0	50	67%	—	—	—	—
11.	House Committee	—	—	—	—	—	—	—	—
12.	Committee on Subordinate Legislation	2	1	30	40%	—	2	—	—
13.	Joint Committee on Salaries and Allowances of Members of Parliament	—	—	—	—	—	—	—	—
14.	General Purposes Committee	1	1	00	40%	—	—	—	—

1	2	3	4	5	6	7	8	9
15.	Railway Convention Committee	1	0	45	55.5%	—	1	—
16.	Joint Committee to suggest facilities and remuneration for Members of Parliament	—	—	—	—	—	—	—
17.	Joint Committee on Catering in Parliament Complex	—	—	—	—	—	—	—
18.	Joint Committee on the Constitution (Eighty-first Amendment) Bill, 1996	8	7	20	66.9%	—	1	—

6. DIVISIONS

Date	Subject matter	Brief question on which Division was sought	Result	Remarks
18.12.1996	Motion for leave to introduce the Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1996 moved by Shri Indrajit Gupta.	On the motion for introduction	Adopted Ayes: 172 Noes: 111	By operating AVR machine.

7. FINANCIAL BUSINESS

Subject	Date of presentation	Date of Discussion	Time taken	
1	2	3	4	
			H	M
<i>(i) General Budget</i>				
Supplementary Demands for Grants in respect of Budget (General) for 1996-97	6.12.1996	17.12.1996	Discussion and Voting on Supplementary Demands for Grants (General)	1 35
<i>(ii) Railway Budget</i>				
Supplementary Demands for Grants in respect of Budget (Railways) for 1996-97	13.12.1996	18.12.1996	Discussion and Voting on Supplementary Demands for Grants (Railways)	6 25
<i>(iii) Uttar Pradesh Budget</i>				
Uttar Pradesh (Budget) for 1996-97	11.12.1996	18.12.1996	**General Discussion and Voting on Demands for Grants	2 46

*Sitting continued upto 0.38 A.M. on 19.12.1996.

**Discussed together.

8. LEAVE OF ABSENCE

S.No.	Name of Members	Period for which leave granted	Date when leave granted.
1.	Smt. Bhavana Chikhalia	10.7.96 to 26.7.96 = 17 days	
2.	Smt. Vasundhara Raje	10.7.96 to 2.8.96 and 26.8.96 to 13.9.96 = 43 days	9.12.1996
3.	Shri P. Kodanda Ramaiah	26.8.96 to 13.9.96 = 19 days	
4.	Shri S.D.N.R. Wadiyar	26.8.96 to 13.9.96 = 19 days	

9. MOTIONS
Motions Under Rules 191 and 342
SUMMARY

1.	No. of Notices received	—	138
2.	No. of Motions admitted	—	38
3.	No. of Motions discussed	—	—
4.	No. of Motions remained part-discussed	—	—
5.	Time Taken	—	—

10. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/ State	Oath or Affir- mation	Language in which Oath/ Affirmation made	Date of taking Oath/making Affirmation
1.	Shri Bhuma Negi Reddy	Nandyal—Andhra Pradesh	Oath	Telugu	
2.	Shri Vijay Hanishchandra Patel	Gandhinagar—Gujarat	Oath	Sanskrit	20.11.1998
3.	Shri Anedi Charan Sahu	Cuttack—Orissa	Affirmation	Oriya	

11. OBITUARY REFERENCES

Sl. No.	Name of Member and particulars	Date of death	Date of obituary References	Time Taken	
				H.	M.
X 1.	*Shri Basant Singh Khalsa (Sitting Member)	20.10.1996			
+ 2.	Shri Motisinh Bahadursinh Thakore (Member, Second Lok Sabha)	24. 5.1996			
✓ 3.	Shri Aurobindo Ghosal (Member, Second Lok Sabha)	4. 9.1996			
+ 4.	Shri Sunil Maitra (Member, Seventh Lok Sabha)	18. 9.1996			
✓ 5.	Shri Kalka Das (Member, Ninth & Tenth Lok Sabha)	27. 9.1996	20.11.1996	0	10
✓ 6.	Shri Saeed Murtaza (Member, Sixth Lok Sabha)	30. 9.1996			
+ 7.	Shri Ansar Harvani (Member, Second & Third Lok Sabha)	28.10.1996			
+ 8	Shri Halimuddin Ahmed (Member, Sixth Lok Sabha) and references to Cyclonic havoc in A.P. & mid-air collision of aircrafts over Charkhi Dadri, Haryana.	14.11.1996			
+ 9.	*Dr. M. Chenna Reddy, (Member of Provisional Parliament & Governor, U.P. & Tamil Nadu.	2.12.1996	2.12.1996	0	10
+ 10	Shri K.J. Abbasi, (Member, Seventh & Eighth Lok Sabha)	7.11.1996	6.12.1996	0	02
11.	Shri Kanhaiya Lal Bherulal Malviya, (Member, Second Lok Sabha)	27.9.1996	19.12.1996	0	02

*House was adjourned for the day without transacting any business.

12. PAPERS LAID ON THE TABLE

(a)	By Government	1175
(b)	By Private Members	NIL

13. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time taken		Decision of Chair/House
				H.	M.	
1.	Question of privilege regarding alleged casting of reflections on the Prime Minister and some other members by a former member in a book authored by him.	Shri Lalmoni Chaubey, MP	12.12.98	0	1	Speaker observed that he had disallowed the notice of question of privilege on the grounds that it was not accompanied by the document and also because it was not addressed to the Secretary-General, Lok Sabha as required under rule 223 of the Rules of Procedure and Conduct of Business in Lok Sabha.
2.	Question of privilege regarding alleged casting of reflections on the Prime Minister and some other members by a former member in a book authored by him.	Shri Lalmoni Chaubey, MP	20.12.98	0	3	Speaker observed that he had examined the matter on the basis of the well-established Parliamentary privileges, past precedents, facts on record and the legal position obtaining in the matter and concluded that no question of privilege and contempt of the House was involved in the matter and disallowed the notice.

14. QUESTIONS

(i) Starred Questions		
(a)	Number of Questions put down in Question Lists for oral answers	440
(b)	Number of Questions orally answered	77
(ii) Short Notice Questions		
(a)	Number of Questions put down in Short Notice Question List	1
(b)	Number of Short Notice Questions orally answered	1
(iii) Unstarred Questions		
(a)	Number of Questions put down in Question Lists for written answers	4439*
(b)	Number of Questions for which written answers were laid on the Table including those put down for oral answers but not reached for oral answers	4802

*Including 1 Unstarred Question deleted.

**(iv) Half-an-hour Discussion arising out of the Answers to Questions during the Third Session
of Eleventh Lok Sabha**

S.No.	Brief Subject	Name of Members who got First Date of priority in the ballot to raise the discussion	Ministry/ Department	Time Taken Hrs. Mts.
1.	Welfare schemes for Tribals	Shri Rajiv Pratap Rudy	Welfare	0 30
2.	Sugar Development Council	Shri Ram Naik	Food	0 48

15. RESOLUTIONS

(I) Statutory Resolution

Sl. No.	Subject	Article/Section of the Constitution	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
					H M		
1.	Approval of the continuance in force of the Proclamation dated 17 October, 1996 in respect of Uttar Pradesh under article 356 of the Constitution by the President for a further period of six months with effect from 17 October, 1996.	Article 356	Shri Indrajit Gupta	3.12.1996 4.12.1996 5.12.1996	7 16	Home Affairs	Adopted

(ii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken		Ministry/ Department	Remarks
				H	M		
1.	Unemployment	Shri Prabhu Dayal Katheria	12.7.1996 19.7.1996 30.8.1996 13.9.1996 (Second Session) 29.11.1996	0 (excluding 9 hours and 17 minutes taken during second session)	57	Industry	Withdrawn
2.	New Agricultural Policy	Shri Anil Basu	29.11.1996 13.12.1996	3	42	Agriculture	Withdrawn
3.	Illegal immigrants	Shri Jagat Vir Singh Drona	13.12.1996	0	02	Home Affairs	Discussion not concluded.

16. SHORT DURATION DISCUSSIONS

(Rule 193)

Sl. No.	Subject	Under Rule	Name of member who raised the discussion	Date(s) of discussion	Time Taken		Ministry/ Department concerned	Remarks
					H	M		
1	2	3	4	5	6	7	8	
1.	Statement made by the Minister of Agriculture regarding situation arising from cyclone in Andhra Pradesh.	193	Shri P. Upendra	26.11.96 27.11.96	5	07	Agriculture	
2.	Drought situation in Orissa.	193	Shri Bhaktia Charan Das	27.11.96 28.11.96 29.11.96	6	55	Agriculture	
3.	India's Foreign Policy.	193	Smt. Geeta Mukherjee	4.12.96 17.12.96	6	10	External Affairs	
4.	Rise in prices of essential commodities.	193	Shri Chitta Basu	11.12.96 12.12.96 16.12.96	5	01	Finance	
5.	India's stand on Singapore Declaration of World Trade Organisation.	193	Shri Ramendra Kumar	16.12.96 20.12.96	3	39	Commerce	
6.	Deterioration in the standard of sports in the country.	193	Shri Rajiv Pratap Rudy	20.12.96	0	01	Human Resource Development	Discussion not concluded

**Discussions on Matters of Urgent Public Importance for Short
Duration Discussion Under Rule 193**

—
SUMMARY

No. of notices received	—	150	
No. of discussions admitted	—	6	
No. of discussions held	—	5	
No. of discussion remained part-discussed	—	1	
Total time taken	—	26 hours	
		and	53
		minutes	

**17. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
Announcements/Observations/References/Rulings**

S. No.	Subject	By whom	Date
1.	Observation regarding allocation of time for discussion of Private Members' Bills/Resolutions.	Deputy Speaker	29.11.96
2.	Ruling on the notice of motion by Shri Ram Naik, M.P., for constituting a Special Committee to enquire into the conduct of Shri Sukh Ram, M.P.	Speaker	3.12.96
3.	Announcement regarding meeting of House at 2 P.M. instead of 11 A.M. on 9.12.96 in order to enable Members to attend the function in Central Hall to commemorate the 50th Anniversary of the first sitting of Constituent Assembly, as decided by BAC in its sitting held on 26 November, 1996.	Dy. Speaker	6.12.96
4.	*Reference on the Twenty-fifth Liberation Day of Bangladesh.	Speaker	16.12.96
5.	Valedictory reference on the conclusion of the Third Session of Eleventh Lok Sabha.	Speaker	20.12.96

*Made in Bengali.

18. STATEMENTS

(i) Statements made/aid by Ministers under Rule 372

S. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
1	2	3	4	5
1.	Government Business for the week commencing the 26th November, 1996.	Dr. U. Venkateswarlu	22.11.96	0 01
2.	Situation arising from cyclone in Andhra Pradesh.	Shri Chaturanan Mishra	26.11.96	0 05
3.	Situation caused by drought in Orissa.	@ Shri Srikanta Kumar Jena	27.11.96	0 02
4.	Situation in Afghanistan.	Shri I.K. Gujral	27.11.96	0 08
5.	Issue of closure of 168 industries in Delhi as a result of the directions by Supreme Court.	Shri B.S. Ramoowalia	28.11.96	0 08
6.	Government Business for the week commencing the 2nd December, 1996.	Shri Srikanta Kumar Jena	29.11.96	0 01
7.	Bomb blast in Train No. 1077 UP (Jhelam Express) at Ambala Cantt. Station on 2 December, 1996.	Shri Ram Vilas Paswan	3.12.96	0 05
8.	Supply of 40 SU-30 MK aircraft for the IAF from Russia.	Shri Mulayam Singh Yadav	5.12.96	0 02
9.	Visit of the President of People's Republic of China to India.	Shri I.K. Gujral	5.12.96	0 14
10.	Government Business for the week commencing the 9th December, 1996.	Shri Srikanta Kumar Jena	6.12.96	0 01

@Made on behalf of Shri Chaturanan Mishra.

11.	Rise in prices of wheat.	Shri Devendra Prasad Yadav	10.12.96	0 27
12.	Signing of Ganga Waters Treaty with Bangladesh.	Shri H.D. Deve Gowda	12.12.96	0 07
13.	Government Business for the week commencing the 16th December, 1996.	Dr. U. Venkateswarlu	13.12.96	0 01
14.	India's stand on Singapore Declaration of World Trade Organisation.	*Shri Srikanta Kumar Jena	16.12.96	0 01
15.	% Regarding ban on collection of sea sand and stone quarrying in Andaman and Nicobar Islands.	Capt. Jai Narain Prasad Nishad	19.12.96	0 18
16.	% Situation arising out of the Allahabad High Court's Judgement regarding imposition of the President's Rule in Uttar Pradesh.	Shri Indrajit Gupta	19.12.96	1 03
17.	Government's decision to celebrate the Birth Centenary of Netaji Subhash Chandra Bose.	Shri H.D. Deve Gowda	20.12.96	0 07

Slaid on the Table a copy of the Statement (Hindi and English versions).

*Laid on behalf of Shri Bolla Bulli Ramaiah.

%Clarificatory questions were asked.

(II) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during 11th Lok Sabha as on 5.2.1997

	Total No. of matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Minister
First Session (22.5.1996 to 12.6.1996)	23	16	69.57
Second Session (10.7.1996 to 13.9.1996)	159	82	51.57
Third Session (20.11.1996 to 20.12.1996)	115	17	14.78

**(III) Statement showing the time spent on Disorderly Scenes/
Interruptions in the House during Third Session, Eleventh
Lok Sabha**

Date	Time Spent	Remarks
	H. M.	
21.11.1996	5 52	Interruptions started at 1103 hrs. and continued upto 1108 hrs. At 1109 hrs. Lok Sabha adjourned to meet at 1200 hrs. At 1205 hrs. Lok Sabha adjourned for the day.
22.11.1996	3 30	Interruptions started at 1100 hrs. and continued upto 1121 hrs. Lok Sabha adjourned at 1122 hrs. to meet again at 1530 hrs.
6.12.1996	5 52	Interruptions started at 1105 hrs. and continued upto 1159 hrs. Lok Sabha adjourned at 1200 hrs. to meet at 1400 hrs. Interruptions continued and from 1404 to 1407 hrs. papers etc. were laid. House adjourned at 1418 hrs. for the day.
13.12.1996	1 58	Interruptions started at 1102 hrs. and continued upto 1114 hrs. At 1115 hrs. Lok Sabha adjourned to meet at 1400 hrs.
18.12.1996	0 02	Interruptions continued from 1310 hrs. to 1311 hrs. and Lok Sabha adjourned at 1312 hrs. to meet at 1410 hrs.
	17 14	

(iv) Statement indicating matters raised after Question Hour and before taking up of the listed business and time taken thereon during the third session of Eleventh Lok Sabha

Date	Number of matters raised	Number of members who spoke	Time Taken H. M.
20.11.96	Nil	Nil	Nil
21.11.96	Nil	Nil	Nil
22.11.96	Nil	Nil	Nil
26.11.96	14	16	0 43
27.11.96	Nil	Nil	Nil
28.11.96	16	19	1 07
29.11.96	31	34	1 20
2.12.96	Nil	Nil	Nil
3.12.96	11	19	0 55
4.12.96	21	26	1 04
5.12.96	17	17	1 15
6.12.96	Nil	Nil	Nil
9.12.96	18	30	1 32
10.12.96	21	23	0 50
11.12.96	16	22	1 07
12.12.96	29	29	1 09
13.12.96	Nil	Nil	Nil
16.12.96	04	23	1 00
17.12.96	31	34	1 29
18.12.96	01	01	0 03
19.12.96	38	43	1 56
20.12.96	12	13	0 53
	280	349	16 23

19.Statement Showing Time Taken on various Business Transacted during the Third Session of Eleventh Lok Sabha

Business	Time Taken		Percent the total time taken
	H	M	
ADJOURNMENT MOTIONS	0	46 ✓	0.6
Bills			
(a) Government Bills	16	29 ✓	13.2
(b) Private Member's Bills	4	47 ✓	3.8
BUDGETS			
(a) Railway Budget	6	25 ✓	5.2
(b) General Budget	1	35 ✓	1.3
(c) State Budgets	2	46 ✓	2.2
CALLING ATTENTION (Rule 197)	3	46 ✓	3.0
DISCUSSIONS			
(a) Half-an-Hour Discussions (Rule 55)	1	28 ✓	1.2
(b) Short Duration Discussions (Rule 193)	26	53 ✓	21.6
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER QUESTION HOUR	16	30 ✓	13.3
MATTERS UNDER RULE 377	2	56 ✓	2.4
QUESTIONS	14	17 ✓	11.5
RESOLUTIONS			
(a) Statutory Resolutions	7	16 ✓	5.8
(b) Private Members' Resolutions	4	41 ✓	3.8
STATEMENTS (Rule 372)	2	41 ✓	2.1
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations, etc.	11	14 ✓	9.0
TOTAL:	124	30	100.0

CORRIGENDA
RESUME OF WORK DONE BY LOK SABHA
(Eleventh Lok Sabha-Third Session)

<i>Page No.</i>	<i>Column</i>	<i>Line</i>	<i>For</i>	<i>Read</i>
20	3	-		@ 4
(Item	4	-	-	3 30
No.11)	5	-	-	43%
	8	1	'Committee'	'@ Sub-Committees'
	8	3	'Committe'	'Committee'
23	2	4	'Letislature'	'Legislature'